

power for long hours. The power supply to some localities was affected due to breakdowns of HT supply, transformers, snapping of the conductors, fault in the cables, overloading of the system etc. Keeping in view the extent of DESU's network, such dislocations in the power supply are unavoidable, particularly during the summer season due to the excess load. DESU, however, makes every possible effort to keep the extent of dislocation in the power supply to the minimum possible by carrying out extensive preventive maintenance and quick deployment of the breakdown gangs for restoration of the supply in the event of a breakdown in the supply of power to any locality.

#### **Import of Electric Locomotives**

**7. SHRIDEVENDRA PRASAD YADAV:**  
Will the Minister of RAILWAYS be pleased to state:

(a) whether the funds given by the Asian Development Bank for the import of three phase electric locomotives in 1987 have remained unutilised and in the meantime the companies concerned have substantially raised the prices;

(b) if so, the reasons for delay in importing these electric locomotives;

(c) the amount of the commitment charges, if any paid to the ADB for the non-utilisation of the loan so far; and

(d) the final decision, if any, taken by Government with regard to import of these locomotives?

THE MINISTERS OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). No, Sir, Though the loan was signed in December, 1987, the funds were programmed to be actually withdrawn from November, 1990 to January, '93. Additional time is likely to be

taken in the withdrawal of funds for 3 phase Electric Locomotives because of following reasons.

- (i) As these are state-of-the art locomotives, the evaluation and selection takes time.
- (ii) The necessity was considered by an Expert Group of Planning Commission when the evaluation of tenders were in advance stage of consideration.
- (iii) The validity of offers expired on 31.3.1990.
- (iv) ADB has suggested revised bids to be obtained.
- (v) the variation in price would be known when revised bids are received and evaluated.

(c) Upto December, 1989, commitment charges, on un-withdrawn amount of loan, amounting to about US \$ 7,67,050 have been adjusted against loan account.

(d) The issue is in close co-ordination with ADB with a view to finalising the procurement of locomotives early.

#### **Private Sector Participation in Power Generation**

**\*8. SHRI VARMANRAO MAHADIK:**  
**PROF. K.V. THOMAS:**

Will the Minister of ENERGY be pleased to state:

(a) whether Government have allowed participation of private sector companies in power generation;

(b) if so, the details of the companies

selected and the criteria for their selection, State-wise;

(c) the estimated investment and power generation expected from the private sector;

(d) whether Government would be having any control over the tariff to be charged and the area of operation of these companies; and

(e) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). In view of the steadily increasing requirements for power and the shortage of the resources inhibiting public sector power utilities, the Government have taken a decision to encourage greater private sector participation in power generation, supply and distribution provided private sector bring in additionally of resources to the power sector. A number of private parties have evinced interest but no detailed proposal has been received.

(d) and (e). As per the guidelines issued in this regard, the private parties could participate either as 'Licences' or as 'Generating Companies'. The tariff and area of operation would be finalised as provided for in the Electricity Legislation and the guidelines which stipulate determination of tariff based on operation parameters to be laid down by the Government.

[Translation]

#### Identification of Industry of Foreign Equity Participation

\*9. SHRI HARSH VARDHAN:  
SHRI S. KRISHNA KUMAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have identi-

fied the industries in which foreign companies would be allowed 40 per cent equity participation;

(b) if so, the details thereof; and

(c) whether industries operating in non-priority sector and those manufacturing consumer goods are to be excluded from this list?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) and (c). Does not arise in view of reply to part (a) above.

#### Vayudoot Services to Falka

\*10. SHRI GUMAN MAL LODHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any survey has been conducted to link Falka with Vayudoot services in view of the development of Ranakpur;

(b) if so, the outcome thereof; and

(c) the future plan of Government in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) and (c). Do not arise.

[English]

#### Collapse of Power Supply in Eastern Region

\*11. DR. A.K. PATEL:  
SHRI NANI BHAT-  
TACHARYA:

Will the Minister of ENERGY be pleased to state: